



## \$~48 to 51, 53 and 54

# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## + W.P.(C) 2103/2024

MAHARASHTRA VOLLEYBALL ASSOCIATION.....Petitioner

Through: Mr. Dhaval Desphande, Advocate. versus UNION OF INDIA & ORS. .....Respondents Through: Mr. Jayant Mehta, Senior Advocate with Mr. Ripu Daman Bhardwaj, Central Government Standing Counsel with Mr. Devrat Yadav and Mr. Diva Saigal, Advocates for UOI. Mr. Sudarshan Kumar Agarwal for Ad Hoc Committee, VFI Mr. Vikash Singh and Mr. Ujjwal Chaudhary, Advocates for IOA. Mr. R.A. Iyer, Advocate for R-4 and R-5.

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+ W.P.(C) 2136/2024 and CM APPLs. 8885/2024, 11223/2024, 14653/2024, 21623/2024, 4077/2025, 4093/2025

AMIR SINGH .....Petitioner Mr. Hemant Phalphir, Ms.Anisha Through: Goyal and Mr. Yogesh Tyagi, Advocates. versus UNION OF INDIA AND OTHERS .....Respondents Mr. Jayant Mehta, Senior Advocate Through: Mr. Ripu Daman Bhardwaj, Central with Government Standing Counsel with Mr. Devrat Yadav and Mr. Diva Saigal, Advocates for UOI. Mr. Sudarshan Kumar Agarwal for Ad Hoc Committee, VFI. Mr. Vikash Singh and Mr. Ujjwal Chaudhary, Advocates for IOA. Mr. Jai Anant Dehadrai and Mr. Siddharth Sharma, Advocates for Impleader.

W.P.(C) 2103/2024 & connected orders

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## + W.P.(C) 2174/2024 and CM APPL. 9062/2024

## SEBASTIAN GEORGE

.....Petitioner

Through: Ms. Supriya Juneja and Mr. Mohit Seth, Advocates.

versus

UNION OF INDIA & ORS. .....Respondents Through: Mr. Jayant Mehta, Senior Advocate with Mr. Ripu Daman Bhardwaj, Central Government Standing Counsel with Mr. Devrat Yadav and Mr. Diva Saigal, Advocates for UOI. Mr. Mukul Singh, Central Government Standing Counsel with Ms. Ira Singh, Advocate for R-1. Mr. Sudarshan Kumar Agarwal for Ad Hoc Committee, VFI Mr. Vikash Singh and Mr. Ujjwal Chaudhary, Advocates for IOA.

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+ W.P.(C) 3365/2024

VOLLEYBALL ASSOCIATION OF UTTRANCHAL UTTARAKHAND VOLLEYBALL ASSOCIATION.....Petitioner Through: Mr. Jai Anant Dehadrai and Mr. Siddharth Sharma, Advocates.

## versus

UNION OF INDIA & ORS. .....Respondents Through: Mr. Jayant Mehta, Senior Advocate with Mr. Ripu Daman Bhardwaj, Central Government Standing Counsel with Mr. Devrat Yadav and Mr. Diva Saigal, Advocates for UOI. Mr. Sudarshan Kumar Agarwal for Ad Hoc Committee, VFI.

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Mr. Hemant Phalphir, Ms. Anisha Goyal and Mr. Yogesh Tyagi, Advocates for R-3.

Mr. Vikash Singh and Mr. Ujjwal Chaudhary, Advocates for IOA.

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+ W.P.(C) 1938/2024

# MAHARASHTRA VOLLEYBALL ASSOCIATION REPRESENTED BY ITS AUTHORISED SIGNATORY VIRAL SHAH .....Petitioner Through: Mr. Dhaval Desphande, Advocate.

#### versus

UNION OF INDIA & ORS. .....Respondents Through: Mr. Jayant Mehta, Senior Advocate with Mr. Ripu Daman Bhardwaj, Central Government Standing Counsel with Mr. Devrat Yadav and Mr. Diva Saigal, Advocates for UOI. Mr. R.A. Iyer, Advocate for R-4 and R-5.

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+ W.P.(C) 2100/2024

#### MAHARASHTRA VOLLEYBALL ASSOCIATION .....Petitioner Through: Mr. Dhaval Deephanda, Advocata

Through: Mr. Dhaval Desphande, Advocate.

## versus

UNION OF INDIA & ORS. .....Respondents Through: Mr. Jayant Mehta, Senior Advocate and Mr. Ripu Daman Bhardwaj, CGSC with Mr.Devvrat Yadav, Government Pleader and Ms.Diva Saigal, Advocate for Respondent/UOI. Mr. Vikash Singh and Mr. Ujjwal Chaudhary, Advocates for Respondent/IOA. Mr. Sudarshan Kumar Agarwal, Advocate for Adhoc Committee VFI.

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# CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

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ORDER 23.01.2025

List on 03.02.2025 at 02:30 PM.

JANUARY 23, 2025/shivam

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JYOTI SINGH, J